

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 108 of 1996.

Wednesday this the 28th day of February, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

R. Karunakaran,
Temporary Chowkidar,
Railway Mail Service,
Department of Posts,
Thampanoor, Thiruvananthapuram,
residing at 'Sobhana Vilasam',
TC 3/315, Kunnukuzhi,
Thiruvananthapuram.

.. Applicant

(By Advocate Shri Sasidharan Chempazhanthiyil)

Vs.

1. Senior Superintendent of
Railway Mail Service,
Department of Posts,
Thiruvananthapuram Division,
Thiruvananthapuram - 695 003.

2. Director of Postal Services,
Headquarters,
Office of the Chief Postmaster
General, Kerala Circle,
Thiruvananthapuram - 33.

3. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram;

.. Respondents

(By Advocate Shri Varghese P. Thomas, ACGSC)

The application having been heard on 28th February, 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

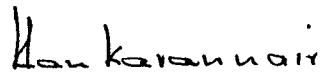
Learned counsel for applicant submits that the
Original Application has become infructuous by passage
of time and payment of the amount due to applicant
has already been made.

2. We record the submission and dismiss the application as infructuous without expressing any opinion on the merits. No costs.

Wednesday this the 28th day of February, 1996.



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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